

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1258

ANSWERED ON:26.11.2002

PRISON REFORMS

ASHOK NAMDEORAO MOHOL;CHANDRA BHUSHAN SINGH;NARESH KUMAR PUGLIA;RAM SINGH KASWAN

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Union Government have prepared any action plan to build new prisons and renovate the existing ones across the country to resolve the problem of overcrowding and improve prevailing inhuman conditions in jails;

(b) if so, the details thereof;

(c) the total amount allocated for the project, State-wise; and

(d) the time by which the work on the project is proposed to be started and likely to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI)

(a) to (d): Yes, Sir. In order to improve the condition of prisons, prisoners and the prison staff, Central Government has approved a new non-plan scheme for construction of additional jails to reduce overcrowding, repair and renovation of existing jails, improvement in sanitation and water supply and living accommodation for prisons staff to be implemented over a period of five years with an outlay of Rs. 1800 crore on cost sharing basis in the ratio of 75:25, the share of Central Government being 75% and that of the State Governments 25% with effect from current financial year. State-wise tentative allocation of funds is at Annexure 'A'.

ANNEXURE 'A'

ANNEXURE REFFRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.1258 REGARDING PRISON REI FOR 26.11.2002.

TENTATIVE ALOCATION OF FUNDS INCLUDING THE MATCHING STATE CONTRIBUTION DURING THE NEXT FIVE YEARS.

(Rs.in Crores)

S.NO.	Name of State	Requirement of funds for new prisons	Requirement of funds for expansion and renovations of existing prisons	Requirement of funds for construction of staff and water supply	Requirement of funds for sanitation	Requirement of funds for Total
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1.	Andra Pra	35.81	24.13	40.46	5.91	106.31
2	Arunachal Pr		0.00			
3	Assam	20.32	6.11	11.71	1.03	39.17
4	Bihar	146.65	12.56	17.00	3.22	179.43
5	Chatisgarh	21.79	3.74	10.59	1.25	37.37
6	Goa	10.76	1.77	1.00	0.09	13.62
7	Gujrat	47.50	4.68	11.95	1.75	65.88
8	Haryana	89.32	4.91	6.61	1.92	102.76
9	Himachal Pra.	15.54	1.99	2.50	0.18	20.21
10	J&K	14.34	1.08	14.02	1.46	30.90
11	Jharkand	27.77	5.19	8.21	1.07	42.24
12	Karnataka	21.52	16.32	15.15	0.91	53.90
13	Kerala	10.76	7.11	14.59	0.30	32.76
14	Madhya Pradesh	108.41	18.46	22.00	6.27	155.14
15	Maharashtra	54.07	35.37	37.94	1.78	129.16
16	Manipur	9.56	1.77	4.21	0.18	15.72
17	Meghalaya	12.55	1.85	1.77	0.20	16.37

18. Mizoram	12.55	1.24	3.56	0.42	17.77
19. Nagaland	9.56	2.76	3.21	0.32	15.85
20. Orissa	66.62	13.92	24.41	2.45	107.40
21. Punjab	35.81	6.31	30.49	1.85	74.46
22. Rajasthan	20.00	18.05	25.28	1.82	65.15
23. Sikkam	17.33	0.46	0.39	Not Required	18.18
24. Tamil Nadu	23.58	23.99	43.09	4.68	95.34
25. Tripura	15.54	2.23	10.06	0.15	27.98
26. Uttar Pradesh	142.16	18.69	65.00	5.40	231.25
27. Uttranchal	21.79	2.06	5.69	0.78	30.32
28. West Bengal	22.99	11.90	34.15	2.86	71.90
Total	1034.60	248.65	465.05	48.25	1796.55